

(b) whether the National Hydro-Electric Power Corporation supplies 70 per cent of power from Chukha to Bihar Electricity Board and 30 per cent to West Bengal according to the agreement; and

(c) if so, the reasons for not supplying adequate power to Katihar in Bihar?

THE MINISTER OF ENERGY AND
MINISTER OF CIVIL AVIATION (SHRI ARIF

MOHAMMAD KHAN): (a) The formal Agreement between the National Hydro-electric Power Corporation and the Department of Power of the Royal Government of Bhutan regarding supply of power from Chukha Hydro-electric Project in Bhutan is under finalisation.

(b) The share of Chukna power to the various beneficiaries in India, as per the allocations decided by the Government of India, is as under:—

DVC	15.00%
Bihar	25.75%
Orissa	13.50%
Sikkim	1.65%
West Bengal	29.10%
Unallocated with the Centre	15.00%

(c) Distribution of power within each State or the area of the beneficiary is the responsibility of the concerned State Electricity Board/State Government

[English]

Suburban Trains Upto Gudur

8709. SHRI P. PENCHALAI AH Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend the suburban trains upto Gudur, in South Central Railway in Vijayawada Division;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): No, Sir

(b) Does not arise.

(c) Gummidipundi-Gudur section not fit for running EMU trains.

Power Plants in Andaman and Nicobar Islands

8710. SHRI MANORANJAN BHAKTA: Will the Minister of ENERGY be pleased to state:

(a) the names and capacity of the power units located in Andaman and Nicobar Islands;

(b) whether these units are producing power to their capacity; and